

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

**ORIGINAL APPLICATION NO.170/00477/2018**

**DATED THIS THE 14<sup>TH</sup> DAY OF DECEMBER, 2018**

**HON'BLE DR.K.B.SURESH, MEMBER (J)**

**HON'BLE SHRI C V SANKAR, MEMBER (A)**

Sri Abdul Fayaz  
Age: 51 years,  
S/o Abdul Noor,  
Working as Post Man,  
Shakthinagar P.O.  
Mysore – 570 029  
Residing at:  
1448, 9<sup>th</sup> Cross,  
Raghavendranagar,  
Shakthinagar,  
Mysore – 570 029

.....Applicant

(By Advocate Shri P. Kamalesan)

Vs.

1. Union of India,  
Reptd by Secretary  
Department of Post,  
Dak Bhavan, New Delhi – 110 001

2. Chie Post Master General,  
Karnataka Circle,  
Bangalore – 560 001

3. Post Master General,  
S.K. Region,  
Bangalore – 560 001

4. Senior Superintendent of Post Offices,  
Mysore Postal Division,  
Mysore – 570 020

.....Respondents

(By Shri Dilip Kumar, Counsel for the Respondents)

ORDER (ORAL)DR. K.B. SURESH, MEMBER (J):

The learned counsel for the respondents produces Memo No. E2/Abdul Fayaz/Dlgs dated @ Mysuru-20 the 13.12.2018 which we quote below:

*"In accordance with the instructions contained in Chief Postmaster General, Karnataka Circle, Bengaluru Memo No LC/2-77/2018 dated at Bengaluru the 13.12.2018, the date of birth of Sri Abdul Fayaz, Postman, Shakthinagar stands corrected as 30.05.1968 instead of 30.05.1965 to correct the clerical error.*

*This correction is based on the SSLC Marks Card available on record.*

*Sr Superintendent of POs  
Mysuru Division, Mysuru – 20"*

2. Therefore the relief had been granted to the applicant. The OA is, therefore, closed. No order as to costs.

(C V SANKAR)  
MEMBER (A)

(DR.K.B.SURESH)  
MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No.170/00477/2018

Annexure-A1: Copy of the school certificate dated 27.07.2015

Annexure-A2: Copy of the KSEEB marks card dated 08.06.1985

Annexure-A3: Copy of the college Transfer Certificate  
Annexure-A4: Copy of the APS identity card  
Annexure-A5: Copy of the seniority list of postman, Mysore division  
Annexure-A6: Copy of the SSPO letter dated 01.02.2016  
Annexure-A7: Copy of the representation dated 30.01.2017  
Annexure-A8: Copy of the Government of India instructions on date of birth and its subsequent alterations  
Annexure-A9: Copy of the relevant rules of General Financial FRSR Rules 2005

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